

DIVISION BENCH
COURT - I

P-105

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/107(KB)2024
IA(I.B.C)/1220(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS BISWANATH AGARWAL PERSONAL GUARANTOR OF S G STRIPS LTD
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. S. K. Ray, Adv.] For FC
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

Mr. Tannya Baranwal, Adv.] For RP
Ms. Zeenat Shabab, Adv.

Mr. Sushanta Kr. Chowdhury, RP-in-person

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **13.08.2024**.

Satyajit Roy
Court Officer